112 Written Answers to

[RAJYA SABHA]

Unstarred Questions

				-				
1	2	3	4	5	6	7		
Andaman and	8,249	3,754	2,413	544	6,711	81.36		
Nicobar Islands								
Chandigarh	114	1.36	9.66	6.24	17.26	15.14		
Dadra and Nagar Haveli	491	0	114	99	213	43.38		
Daman and Diu	12	0	1.87	7.4	9.27	8.28		
Lakshadweep	32	0	17.18	9.88	27.06	84.56		
Puducherry	480	0	35.23	14.83	50.06	10.43		
Total 3	3,287,263	83,502	318,745	295,651	697,898	21.23		
Tree cover in India					91,266	2.78		
Total Forest and Tree cover in India789,164								

Closing of industries polluting Ganga

487. SHRI RAM KUMAR KASHYAP: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the Supreme Court entrusted the National Green Tribunal, with the task of closing down industries polluting the Ganga which fail to install adequate antipollution measures to treat effluents;

(b) if so, the details thereof and action taken to comply the Supreme Court's order; and

(c) the names and addresses of the industries polluting the river Ganga in Uttar Pradesh, Uttarakhand, West Bengal and Bihar?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) Yes, Sir. Hon'ble Supreme Court entrusted the National Green Tribunal, with the task of closing down industries polluting the river Ganga and which have failed to install adequate anti pollution measures to treat effluents. Accordingly, NGT has organized a meeting of senior level officials of Central and State Governments on 11th November, 2014. The NGT has also passed an order on 17th November, 2014 for taking action to close down industries polluting the river Ganga. The State-wise and Sector-wise Status of such industries inspected and directions issued by CPCB is given in Statement-I and II respectively. Written Answers to

[27 November, 2014]

Unstarred Questions 113

Statement-I

Sl. No.	Action/State	Uttar Pradesh	Uttarakhand	Bihar	West Bengal	Total	
1.	Direction under section 5 of Environment (Protection) Act, 1986	167	23	2	2	194	
2.	Direction under section 18(1)(b) of Water Act, 1974	177	0	0	1	178	
3.	Letter issued for ensuring compliance	45	7	1	6	59	
4.	No action required	91	0	1	5	97	
5.	Action taken for reinspection/revalidation	34	3	1	8	46	
6.	Found closed	97	1	0	0	98	
7.	Units not traceable	22	0	0	0	22	
8.	Action under process	28	0	0	2	30	
9.	Inspection report under preparation	3	0	0	0	3	
	Total	664	34	5	24	727	

State-wise status of industries as on 10th November, 2014

Statement-II

				0						
S1.	Action/	Distillery	Sugar	Pulp	Tannery	Chemical	Food,	Dyeing	Other	. Total
No.	State	&		&			Dairy	&		
		Fermenta-		Paper			&	Textile		
		tion					Beverag	e		
1	2	3	4	5	6	7	8	9	10	11
1.	Direction under secti 5 of Enviro (Protection Act, 1986	onment	4	45	105	2	4	9	2	194
2.	Direction under secti 18(1)(b) of Water Act, 1974	f	1	0	176	0	0	0	1	178

Sector-wise status of industries as on 10th November, 2014

114	4 Written Answers to			[RAJYA SABHA]			Unstarred Questions			
1	2	3	4	5	6	7	8	9	10	11
3.	Letter issued for ensuring compliance	5	14	9	3	5	3	7	13	59
4.	No action required	3	0	2	76	5	6	0	5	97
5.	Reinspection/ revalidation	12	3	3	0	12	6	0	10	46
6.	Found closed	1	6	3	67	0	2	16	3	98
7.	Units not traceable	0	0	1	15	0	0	6	0	22
8.	Action under process	0	4	1	0	0	2	13	10	30
9.	Inspection report under preparation	0	3	0	0	0	0	0	0	3
	Total	44	35	64	442	24	23	51	44	727

Hydro power projects pending for environmental clearance

†488. DR. SANJAY SINH: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) the number of hydro power projects which are under consideration of Government for environmental clearance during the past three years, State-wise number of projects particularly from Uttar Pradesh and Maharashtra, and the reasons for pendency of these projects; and

(b) the steps being taken by Government to accord approval to these pending proposals with a view to improve power sector in the country?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) No proposal of hydropower project seeking environmental clearance (EC) has been received from Uttar Pradesh and Maharashtra in the Ministry of Environment, Forests and Climate Change. As on date, twenty (20) hydroelectric power, projects are being appraised for environmental clearance. State-wise list of these projects is given in Statement (*See* below). These projects are being considered and appraised by the Expert Appraisal Committee (EAC)

†Original notice of the question was received in Hindi.